- importance
- (b) the quantity of cement allotted and so far delivered up till 31st July, 1964; and
- (c) how much more has been promised for the rest of the year?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA) (a) 'co (c). Against the quarterly indent of cement received from the Delhi Administration a bulk allocation is made in their favour. Detailed distribution of the quarterly bulk quota among the Delhi Municipal Corporation, New Delhi Municipal Committee, Tile manufacturers, house-builders and stockists (for maintenance and repair purposes) etc. is decided by the Delhi Administration. It is understood that the Delhi Administration has allotted about 43.500 tonnes of cement to house-builders in Delhi since April, 1964.

'ग्रंडमान तथा निकोबार द्वीपसमह भें श्रीद्योगिक निगम

७६१-वो०. श्री भगवत नारायण भागवः नया उद्योग तथा संभरण मन्ना यह बताने को क्रमा करेंगे कि ग्रंडमान तथा निकोबार द्वोपसबह में एक नवा खीद्योगिक निगम स्थापित करने के लिये बवा कार्यवाही की गई है ग्रीर ग्रभी तक वहां ऐसे कितने निगम 賣?

\$ [INDUSTRIAL CORPORATION IN ANDAMAN AND NICOBAR ISLANDS

791-B. SHRI B. N. BHARGAVA: Will the Minister of INDUSTRY AND SUPPLY be pleased to state the steps taken for establishing a new industrial corporation in the Andaman and Nicobar Islands and the number of such corporations already functioning there?

द्वीपसमह में न तो कोई ग्रीद्योगिक निगम है ग्रोर न हो वहां ऐसा कोई निगम स्थापित करने का विचार है।

IFLTHE LUSTUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): There is no industrial corporation in Andaman and Nicobar Islands nor is there a proposal for setting up such a corporation.]

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

OUTBREAK OP FTRE IN LIFE (INSURANCE CORPORATION OFFICE ON ASAF ALI ROAD, DELHI ON SEPTEMBER 26, 1964

MULKA GOVINDA (Mysore): Madam, with yor permission may I call the attention of the Minister of Home Affairs to the outbreak of fire in the Life Insurance Corporation Office on Asaf Ali Road, Delhi, on September 26, 1964?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): Madam, the Life Insurance Corporation Divisional office building near the Delhi Gate is a modern six storeved building. On the 26th September, 1964, a message of outbreak of fire in the building was received over the telephone at 18-26 hours at the Headquarter Control of the Delhi Fire Service. At 18-27 hours three fire units from the Con-naught Circus, and Rakabganj fire stations rushed to the spot covering a distance of about two miles within three minutes. The officer in charge found the fire extensive and serious and summoned additional assistance at 18-32 hours. Between 18-40 hours to 18-50 hours, 14 additional fire units arrived on the scene from different fire stations. The Chief Fire Officer personally supervised the control operations with the help pf 150 persons and officers of the Fire Service.

Six members of the staff received minor injuries and four were overcome by smoke. They were attended to in the Irwin hospital as out-patients. There was no loss of life.

There was no difficulty in the water supply for fire fighting. The fire was brought under control by about 20-55 hours and completely extinguished by 21-20 hours.

The officers of the Police Station Daryaganj had also noticed thick smoke coming out of the building area by about 18-25 hours. A constable was at once sent to the spot, and on receiving his report the Superintendent of Police, Central Deputy Superintendent of Police, Daryaganj and all available police force in the police station rushed to the spot and cordoned off the building.

The cause of the fire is yet to be ascertained definitely. A case under Section 436 I.P.C. has been registered and investigation is proceeding. Crime Inspection Team along with photographers have inspected the site. The Superintending Engineer and the Executive Engineer of the Delhi Electric Supply Undertaking have inspected the building and its electric installations. They have reported that in all probability the fire was not caused due to short circuit.

The Inspector of Explosives, Agra, has also inspected the site. He has also reported that there was no evidence to show that the use of any explosive material had caused the fire. The investigation is being pursued vigorously to determine the cause.

The full extent of loss is still to be assessed. The damage is mostly in third and fourth floors; it was largely confined to wooden partition, furniture, racks containing stationery and files. The policy holders records were in another building and are not affected. The building is fully insured, but not the furniture.

SHRI MULKA GOVINDA REDDY: Since a similar fire broke out on the 17th of August in the L.I.C. Building on Parliament Street, may I know whether the Government has thought of appointing a judicial officer to enquire into the causes of these fires, in view of the fact that serious allegations have been made and also in view of the fact that the employees of the Life Insurance Corporation have also demanded that a judicial probe should be had?

SHRI L. N. MISHRA: There was a fire in another L.I.C. Building in Parliament Street some time in August. But so far as a judicial enquiry is concerned, we are not having any judicial enquiry. And as regards the demand for an enquiry from the employees, we have not received any representation from the employees of the Corporation.

SHRI SITARAM JAIPURIA: (Uttar Pradesh): What is the estimated loss due to this fire?

SHRI L. N. MISHRA: It is difficult to say at this stage, before the full survey is made.

SHRI SITARAM JAIPURIA: Approximately?

श्री विमलकुमार मञ्जालालजी चौरड़िया (मध्य प्रदेश): क्या श्रीमान यह बतलायेंगे अभी ग्रापने वक्तव्य में बताया कि ग्राग 4 बजे के लगभग लगी, 16वें घंटे में लगी ग्रीर फायर ब्रिगेड्स ग्राए 18वें घंटे में, ग्रगर यह सही है तो यह 2 घंटे का ग्रन्तर क्यों पड़ा ? पहली बात । दूसरी बात यह है कि ग्रलग ग्रलग मंजिल में एक साथ लगी हुई ग्राग मालूम पड़ी तो इसके कारण को भी देखा ग्रथवा नहीं ?

श्री लित नारायण मिश्रः ग्रापने देखा होगा कि 6 बज कर 26 मिनट पर पहली सूचना उन लोगों को मिली और 6 बज कर 50 मिनट तक यानी 20-25 मिनट के ग्रन्दर सभी लोग इक्ट्ठे हो गए और ग्राग को बुझाया

गबा, आग को बुझाने में 2 घंटे के करीब लग गए क्योंकि ग्राम बहुत जोरों की थी। तो 24-25 मिनट में सभी तरह के लोग वहां पहुंच गए। सभो मंजिल में ग्राग थी, तीसरी ग्रीर चौयो मंजिल में ज्यादा आग लगी हुई थी, बाकी की मंजिलों में कम ग्राग लगी हुई थी।

Paper laid

SHRI OM MEHTA (Jammu and Kashmir): May I ask whether anv sabotage is being suspected in this fire?

श्री ललित नारायण मिश्र : यह कहना मुश्किल हे लेकिन अभो तक जो रिपोर्ट है उसमे ऐसा नहा लगता।

SHRI FARIDUL HAQ ANSARI (Ut-tar Pradesh): May I know what i s the exact difficulty about having a judicial enquiry? As the hon. Minister is aware, people generally have faith in a judicial enquiry.

SHRI L. N. MISHRA: The position, Madam, is that we are expecting the report and at the moment we have not taken any decision on the mattw.

SHRI M. P. BHARGAVA (Utttr Pradesh): May I know whether the the experts have given the opinion that the electric wiring in that building was defective?

SHRI L. N. MISHRA: No, Madam

श्री दत्तीपन्त ठेंगडी (उत्तर प्रदेश): कौन कोन से विषयों की फाइलें जल गई हैं ?

श्री लिलत नारायण मिश्र : श्रभी तक जो मुचना है उसके अनुसार वह पत्रव्यवहार था उनके डिवीजन कार्यालय एवं एजेंटस लोगों के साथ । कोई ऐसी महत्वपूर्ण फाइल नहीं है, जैसा कि कहा जा रहा है।

SHRI MULKA GOVINDA RKDDY: In view of the fact that this fire broke out in the Government building, how it is not possible for the Government to assess the actual loss sustained Emd also the cause of the fire?

SHRI L. N. MISHRA: Madam, a survey is being made of the value of the stationery, of the value of the furniture and so it is difficult to say it now. The value of the building is Rs. 15 lakhs and the building is fully insured.

BABUBHAI M **CHINAI** SHRI (Maharashtra): Madam, the hon, Minister said in his reply that the building has been insured but that the furniture has not been insured. Is it really a fact that no furniture is insured by Government in any Government building?

SHRI L. N. MISHRA: I want notice for this.

SHRI MULKA GOVINDA REDDY: In view of the fact that fire breaks out in some of these buildings belonging to the Government, would Government order the immediate rectification of all the electrical fitting in all the Government buildings?

SHRI L. N. MISHRA: So far as this case is concerned, no such experience has come to us. People say that the electrical fittings were all right.

PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN DURING VARIOUS SESSIONS

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS ,(SHRI SHAM NATH): Madam, on behalf of Shri Satya Narayan Sinha, I beg to lay on the Table the following statements showing the action taken by Government on the various assurances, promises and undertakings given during the sessions shown against each: -

- Statement No. X-Thirty-eighth Session, 1962.
- (10 Statement No. XVII-Forthieth Session, 1962.